

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE PARTIES: Mr. Harsh Merchant

V/s.  
M/s. Shah Imaging Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mahesh H. Chandanshir	Adv for Respondents	
2.	Rishabh Jogani i/b DSU legal	Adv. for petitioners.	

Order

**C.P. 83/397-398/CLB/MAH/2010**

1. Both the sides are present.
2. At the request of both the parties adjournment is granted. The matter is adjourned to 15.11.2016 duly noted by the respective Ld. Counsels

sd/-

Dated: 17.09.23016

Shri M.K. Shrawat  
Member (Judicial)